

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 164 OF 2015 & IA NO. 264 OF 2015

&

APPEAL NO. 165 OF 2015 & IA NO. 267 OF 2015

Dated: 20th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 164 OF 2015 & IA NO. 264 OF 2015

In the matter of:

BSES Rajdhani Power Ltd. Appellant (s)

Vs.

Delhi Electricity Regulatory Commission Respondent (s)

APPEAL NO. 165 OF 2015 & IA NO. 267 OF 2015

In the matter of:

BSES Yamuna Power Ltd. Appellant (s)

Vs.

Delhi Electricity Regulatory Commission Respondent (s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Ms. Suparna Srivastava

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **04.01.2017.**

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson